

Important national tasks require steadfast devotion on the part of its public servants and people's representatives. We must give more to the nation than we take from it. A rededication to national ideals is needed so that all of us may give of our best to the cause of national unity and progress.

30. I wish the Honourable Members all success in their strenuous endeavours that lie ahead.

Jai Hind

12:42 hrs.

OBITUARY REFERENCES

MR. SPEAKER : Hon. Members, as we meet today after an interval of two months, it is my sad duty to inform the House of the passing away of Mr. Yuri Vladimirovich Andropov, General Secretary of the Central Committee of the Soviet Communist Party and Chairman of the Presidium of the Supreme Soviet of USSR, Sarvashri J.C. Barve, C.M. Stephen and Dr. B.N. Singh, sitting Members and four former Members, namely, Sarvashri Achal Singh, P. Sivasankaran, Bajinath Kureel and Y. Sharza.

Mr. Yuri Vladimirovich Andropov, General Secretary of the Central Committee of the Soviet Communist Party and Chairman of the Presidium of the Supreme Soviet of USSR, passed away on 9th February, 1984 at the age of 69 years.

Born in June, 1914 in the family of a railwayman, President Andropov started his career as a telegraph operator. He soon embarked on a career as a Communist Party functionary and rapidly rose in the party ranks. During the Second World War he actively participated in the war. He was named as 'Army General' in 1976. Besides being General Secretary of the Central Committee of Soviet Communist Party, he was elected as the Head of the State in 1980 and had the distinction of simultaneously holding two top posts of his country during the brief period of his leadership of the country.

Recipient of several of the highest awards,

he was four times winner of the Order of Lenin and was conferred the coveted title of 'Hero of Socialist Labour.'

An outstanding statesman, he dedicated his life for the ideals of world peace and containment of the nuclear arms race.

At home he made relentless efforts to enforce strict labour discipline and pragmatically endeavoured to give workers greater say in management.

A staunch friend of India, he made the strengthening of bonds with India a keystone of his foreign policy and took keen personal interest in promoting increasing Indo-Soviet co-operation in the fields of trade and economic relations.

We pay our tributes to the memory of this great statesman of our time. In his death the Soviet Union has lost a staunch patriot and India a true friend and supporter.

Shri J.C. Barve was a sitting Member of the House representing Raurek constituency of Maharashtra.

Earlier he had been a member of Sixth Lok Sabha during 1977-79 and a Member of Maharashtra Legislative Council during 1972-77.

A veteran freedom fighter, Shri Barve took active part in the 'Quit India' Movement in 1942 and suffered imprisonment for several years.

An agriculturist, Shri Barve took keen interest in the development of irrigation, agriculture and fisheries. He was associated with several co-operatives and other social institutions in various capacities. He also took keen interest in welfare measures for uplift of fishermen.

Shri Barve passed away on 16th January, 1984 at Nagpur at the age of 63 years.

Shri C.M. Stephen was a sitting Member representing Gulbarga constituency of Karnataka State. Earlier, he had been a Member of Fifth and Sixth Lok Sabha elected from Kerala State during 1971-79 and a Member of Kerala Legislative Assembly dur-

ing 1960-65.

As a Cabinet Minister in the Central Government, he held the portfolio of Communications.

An eloquent and forceful speaker and a vigilant Member, he took keen interest in the work of the House as in procedural matters. The proceedings of Lok Sabha bear testimony to the contribution made by him during debates on important issues.

Besides being Chairman of the Committee on Subordinate Legislation during 1976-77 and Public Accounts Committee during 1977-78, he was a Member of several other Parliamentary Committees. He also served on the panel of Chairmen. Shri Stephen was the Leader of the Opposition in Lok Sabha during 1978-79.

A widely travelled person, he was a Member of the Indian Delegation to the United Nations Organisation, International Labour Organisation and Parliamentary Conference, London.

An eminent advocate and a prominent trade unionist, he was specially interested in the welfare of the working classes and was President of several trade Unions. He was also Chairman of National Shipping Board.

A veteran freedom fighter, Shri Stephen suffered imprisonment several times.

He was owner and Managing Editor of 'Powra Prabha', a Malayalam Daily besides being associated with several other weeklies and dailies.

Shri Stephen suddenly collapsed while addressing a public meeting at Kattapana in Idukki district of Kerala State, on 16 January 1984 at the age of 65.

Dr. B.N. Singh was a sitting Member of Lok Sabha representing Hazaribagh constituency of Bihar. He had also been a Member of Third and Sixth Lok Sabha during 1962-67 and 1977-79 respectively.

Earlier, during 1952-62 and 1967-74 he was a Member of Bihar Legislative Assembly. As a Cabinet Minister in the State Govern-

ment during 1967-71, Dr. Singh held various important portfolios.

An active Parliamentarian, he took keen interest in the proceedings of the House.

An agriculturist and businessman, Dr. Singh functioned as a Deputy Chairman of North Chotanagpur Autonomous Development Authority with the rank of Cabinet Minister. He was Chairman of District Board, Hazaribagh during 1948-58.

A well known social worker, Dr. Singh evinced keen interest in the uplift of the Scheduled Castes and the Scheduled Tribes. A widely travelled person, he visited various European and West Asian countries.

Dr. B.N. Singh passed away at Hazaribagh in Bihar on 3 February, 1984 at the age of 66.

Shri Achal Singh was a Member of First to Fifth Lok Sabha during 1952-77 from Uttar Pradesh.

Earlier he was a Member of Uttar Pradesh Legislative Council in 1924 and Legislative Assembly of Uttar Pradesh during 1936-39 and 1946-52.

An able Parliamentarian he took keen interest in the proceedings of the House. He was a Member of several Consultative Committees.

A veteran freedom fighter, and a renowned social and political worker, Shri Achal Singh was associated with several social, cultural, political and educational institutions in various capacities.

He was also author of several publications.

Shri Achal Singh passed away at Agra on 22 December, 1983 at the age of 88 years.

Shri P. Sivasankaran was a Member of Third and Fourth Lok Sabha during 1962-70 representing Sriperumbudur constituency of the then Madras State.

A keen social worker, Shri Sivasankaran

worked for uplift of the Scheduled Castes and abolition of the caste system. Besides being Deputy Mayor of Madras in 1959, he was associated with several social and educational organisations in various capacities.

Shri Sivasankaran passed away on 14 January, 1984 at Madras at the age of 71.

Shri Baijnath Kureel was a Member of First to Fifth Lok Sabha during 1952-77 from Uttar Pradesh. He was Deputy Minister for Irrigation and Power in the Union Cabinet during 1971-73.

Shri Kureel was a sitting Member of Uttar Pradesh Vidhan Sabha and was Minister for Revenue in the State Cabinet.

An able Parliamentarian, he took keen interest in the proceedings of the House. He was a Member of the Estimates Committee during 1966-68 and 1976-77 and the Committee on the Welfare of the Scheduled Castes and the Scheduled Tribes of Lok Sabha during 1968-70.

An agriculturist and a social worker, Shri Kureel worked for rural education, uplift of the downtrodden and eradication of social evils. He was associated with several social, educational and political organisations in various capacities.

Shri Kureel passed away at Lucknow on 26 January, 1984 at the age of 63.

Shri Y. Shaiza was a Member of Sixth Lok Sabha during 1977-78 representing Outer Manipur constituency of Manipur.

Shri Shaiza was a sitting Member of Manipur Legislative Assembly. Earlier also, he had been elected Member of the State Assembly in 1972 and later in 1978 and 1980.

During the short period of his public life, Shri Shaiza rose to the high office of Chief Minister of the State in 1974 and again in 1977. Prior to that, he was a Minister of Finance in the State Cabinet in 1972.

A good Parliamentarian, Shri Shaiza took keen interest in the Proceedings of the

House.

Shri Sha'za passed away in tragic circumstances on 30 January, 1984 at Imphal at the age of 60 years.

श्री मनोराम बागड़ी (हिंसार) : अध्यक्ष जी, पंजाब के बारे में भी कुछ कहें।

MR. SPEAKER : Does the House allow me to refer to Punjab and Haryana and to the people who died ? I do not know how we put it. It is most harrowing. Our sympathies go to the bereaved families and we express the deepest sorrow and anguish at the way things have moved. This thing has been done with no rhyme or reason and, no sensible person will ever do like that.

I hope fresh amity will be there and in the future we shall see the dawn of reason and fellow feeling and a love for human life. That is all I can say.

We deeply mourn the loss of all these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

श्री चरण सिंह (बागपत) : अध्यक्ष महोदय, मैं एक छोटा-सा प्रश्न उठाना चाहता हूँ। पंजाब में 3 साल से जो बराबर अशांति का वातावरण और बे-नाह लोगों की हत्याएं हो रही हैं और गवर्नमेंट उन पर काबू नहीं कर पाई है, बल्कि ऐसा लगता है कि...

अध्यक्ष महोदय : कल करेंगे।

श्री चरण सिंह : गवर्नमेंट की गलत नीतियों के कारण ही यह वातावरण पैदा हुआ है। हम लोग गवर्नमेंट की इस नाकाबलियत के प्रोटेस्ट में सदन का त्याग करते हैं।